

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9249/2018

(Arising out of impugned final judgment and order dated 15-12-2017 in WC No. 7554/2006 passed by the High Court Of Judicature At Allahabad)

M/S LAXMI NARAYAN MAHESHWARI & ORS.

Petitioner(s)

VERSUS

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.51366/2018-EXEMPTION FROM FILING O.T. and IA No.51369/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 23-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Ashok Kumar Parija, Sr. Adv.
Mr. Gaurav Khanna, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Status quo, as it exists today, shall be maintained by
the parties.(SHASHI SAREEN)
AR CUM PS(SAROJ KUMARI GAUR)
BRANCH OFFICER